


For information of Nationalized banks

SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 16.12.2017 to 31.12.2017 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

| Srl. No. | FDR Amount | Maturity date | Period for further renewal |
|-----------------|--|--------------------------|-----------------------------------|
| 1 | Rs.20,20,550 /- + interest | 19.12.2017 | Six months |
| 2 | Rs.18,10,048/- + interest | 19.12.2017 | Six months |
| 3 | Rs.2,06,04,500/- (Rupees Two Crore) + interest | 20.12.2017 | One Year |
| 4 | Rs.50,00,000/- + interest | 21.12.17 | 91 days |
| 5 | Rs.24,47,704/- + interest | 22.12.2017 | One year |
| 6 | Rs.53,34,298/- + interest Rs.53,34,299/- + interest | 24.12.2017 30.12.2017 | Both for Six months |
| 7 | Rs.1,16,89,775/- + interest | 28.12.2017 | Six months |
| 8 | Rs.2,68,649/- + interest | 28.12.2017 | One year |

Dated: 01.12.2017


(P.S.N. MURTHY)
A.R.-cum-D.D.O.
Supreme Court of India